

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5032
ANSWERED ON:26.08.2010
SIXTH PAY COMMISSION
Ramkishun Shri

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the employees and officers of Railways are being given salary as per the sixth pay commission but no provision has been made about PTO (Railway Pass) as per new scales;
- (b) if so, the reasons therefor;
- (c) whether Railways propose to make provisions for railway passes as per the pay scales of Railway employees and officers; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H.MUNIYAPPA)

(a) to (d): Revision of entitlements of Railway employees to rail travel facilities on privilege passes and P.T.Os consequent upon implementation of recommendations of the 6th Central Pay Commission, thereby introducing the concept of Grade Pay, is under active consideration. Pending decision in this regard, the entitlements continue to be regulated by existing provisions.